

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 9
78/241- 242/PB/2019

IN THE MATTER OF:

Asian Infratech PTE Ltd.

.... Petitioner/Applicant

Vs.

Energy Infatech Pvt Ltd. & Ors.

.... Respondent

Order under Section 241-242 of the Companies Act, 2013

Order delivered on 02.05.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Mr. Sumant Batra, Mr. Sughosh Subramanyam, Mr. Shashank Chaturvedi, Ms. Nidhi Yadav, Advs.
For the Respondent : Mr. Vipul Ganda, Adv; Ms. Snigdha Pal, Advs. for the R-4 to R-7
Mr. P. Nagesh, Sr. Adv.

ORDER

Ld. Counsel Mr. Sumant Batra appeared on behalf of the Petitioner.

Ld. Sr. Counsel Mr. P. Nagesh appeared on behalf of the Respondent.

At request and with consent of the parties, list the matter along with all the other pending applications for a physical hearing **on 16.05.2024.**

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(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)